

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 31523/2017

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

VEER SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108340/2017-CONDONATION OF DELAY IN FILING and IA No.108344/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108342/2017-EXEMPTION FROM FILING O.T. and IA No.30625/2018-INTERVENTION/IMPLEADMENT and IA No.30627/2018-EXEMPTION FROM FILING O.T.)

Date : 11-02-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr Rachit Mittal, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s)

Ms Shweta Yadav, Adv.
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 5, 7 and 9 have filed counter affidavit.

Service is complete on respondent nos. 13 to 15 but none has entered appearance.

Defects in the application for substitution in respect of respondent nos. 6,8 and 10 to 12(dead) have been cured, as such, registry to process the matter for listing before the Hon'ble Judge in Chambers.

ANIL LAXMAN PANSARE
Registrar